GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110 002 PH: 011-2339 2017; FAX: 011-2339 2464; e-mail: pshealth@nic.in

No.52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/18978-19037 Dated: 21/08/2020

ORDER

In pursuance of decision of Delhi Disaster Management Authority in the meeting, dated 19.06.2020, the scheme of creation of health care facilities in Banquet Halls, which was operationalised in linkages with designated COVID Hospitals of Government of NCT of Delhi, vide cabinet decision no. 2845 dated 26.06.2020 is discontinued with immediate effect.

All Medical Directors/Directors of concerned linked hospitals of Government of NCT of Delhi and all concerned District Magistrates of Delhi are directed to wind up the facilities operating in Banquet Halls with immediate effect.

(Vikram Dev Dutt)

Pr. Secretary (Health & FW)

To

- 1. All District Magistrates of NCT of Delhi
- 2. Medical Directors/Directors of all concerned hospitals of Government of NCT of Delhi
- 3. Director, DGHS

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Copy to:

- 1. Pr Secretary (Home), Govt. of NCT of Delhi
- 2. Pr. Secretary to Hon'ble LG, Delhi
- 3. Pr. Secretary (Revenue), Govt. of NCT of Delhi
- 4. Addl. Secretary to Hon'ble CM, Govt. of NCT of Delhi
- 5. Secretary to Hon'ble Minister of Health, GNCT of Delhi
- 6. All District Magistrates (Revenue), Delhi
- 7. OSD to CS, Govt. of NCT of Delhi
- 8. Secretary (H&FW)

(Vikram Dev Dutt)

Pr. Secretary (Health & FW)